

National Company Law Tribunal

Allahabad Bench

CP NO. 178/ALD/2017, CA No 119/  
ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Diksha Tradegs Pvt Ltd. with Navya Ventures  
Pvt Ltd.  
SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ARUN SAXENA	ADV	Petitioner	Kalin
2.	MS. NALINI	ADV		

**C.P.No. 178/ALD/, CA (CAA) No. 119/ALD/2017**

Shri Arun Saxena along with Ms. Nalini for applicant company.

The present case is filed as second stage Company Petition. Hence, record and proceeding of previous Company Application No. 119/ALD/2017 to be clubbed together with the present case.

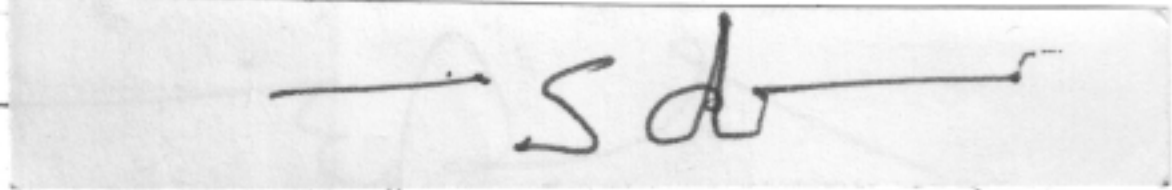
The applicants are directed to make a paper publication on the notice of hearing of present company petition in Vernacular Newspaper as well as **English Newspaper** having wide circulation over the area, where the registered office of both the companies are situated.

The applicants to make paper publication on hearing of present Company Petition preferably in "**Amar Ujala**" Meerut version and "**Business Standard**" by prescribing minimum 30 days time from the date of publication for hearing. Hence, case is to be fixed on representation / affidavit on 29<sup>th</sup> January, 2018.

The matter be listed on 29<sup>th</sup> January, 2018.

Date: 14/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)